

1	2	3	4	5	6	7	8	9
5.	Jammu & Kashmir	11300	3138	27.8	3030	-3.4	2957	-2.4
6.	Manipur	6000	1977	33.0	2741	38.6	2878	5.0
7.	Meghalaya	1700	1335	78.5	1059	-20.7	1095	3.4
8.	Mizoram	1500	1816	121.1	1880	3.5	1948	3.6
9.	Nagaland	2000	501	25.1	395	-21.2	132	-66.6
10.	Sikkim	1200	2448	204.0	2685	9.7	2679	-0.2
11.	Tripura	3000	16303	543.4	20411	25.2	24921	22.1
12.	A & N Islands	700	971	138.7	896	-7.7	805	-10.2
13.	Chandigarh	Target Free	319		331	3.8	147	-55.6
14.	D & N Haveli	250	190	76.0	238	25.3	198	-16.8
15.	Daman & Diu	350	279	79.7	287	2.9	304	5.9
16.	Lakshadweep	200	153	76.5	216	41.2	171	-20.8
17.	Pondicherry	1100	1020	92.7	1016	-0.4	861	-15.3
<b>III. Other Agencies</b>								
1.	M/O Defence	5600	5539	98.9	4262	-23.1	3554	-16.6
2.	M/O Railways	6300	4347	69.0	4284	-1.4	3755	-12.3
	Commercial Dist.	2470000	1927769	78.0	2189077	13.6	2759677	26.1
	All India	5793000	5090850	83.5	5250179	3.1	6241211	18.9

⊙ ELA - Expected Level of achievement.

⊙⊙ Figures are provisional.

[Translation]

#### Institute for Physically Handicapped

5880. SHRI SURESH CHANDEL : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether it is a fact that the directors of the Institute for Physically Handicapped, 4, Vishnu Digamber Marg, New Delhi, are being transferred frequently;

(b) if so, the details thereof;

(c) whether the Government proposed a permanent director for functioning of the Institute smoothly;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI) : (a) to (e) At present, officiating Director, Dr. B.R. Avdhani is holding the charge of

Director, IPH and steps are being taken to fill up the post on regular basis at the earliest.

#### Janta Jal Yojana

5881. SHRI SHANTI LAL CHAPLOT : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government propose to implement the Janta Jal Yojana in the villages of Rajasthan having population of more than 500 people;

(b) if so, the assistance proposed by the Government to provide for this scheme;

(c) whether any proposal relating to linking of 349 Panchayat headquarters of Rajasthan has been received;

(d) if so, the action being taken thereon;

(e) whether any project for the community Jalothan irrigation scheme in tribal areas in the State has been received; and

(f) if so, the details of the project alongwith the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (f) There is no proposal with the Contral Govt. for implementing the Janta Jal Yojana in the villages of Rajasthan nor there is any proposal received from the State Govt. for the linking of 349 Panchayat Headquarters or the Community Jalothan Irrigation scheme in tribal areas.

[English]

#### Meeting of Home Ministers of India and Nepal

5882. SHRI SITA RAM YADAV : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a joint meeting of Home Ministers of India and Nepal was held in June, 1998;

(b) if so, the details of deliberations and the decision taken in the meeting; and

(c) the agreement made between the two countries?

THE MINISTER OF HOME AFFAIRS (SHRI L.K.ADVANI) : (a) to (c) No, Sir. No joint meeting between Home Ministers of India and Nepal was held in June, 1998.. However, a meeting of the Home Secretaries of the two countries was held on 18th June, 1998 in which it was mainly decided as follows:-

- (i) To evolve effective modalities for combating terrorism and other undesirable activities;
- (ii) Not to allow the territories of the two countries to be used for activities targeted against each other.

#### Employment Exchanges for Minorities

5883. SHRI G.M. BANATWALLA : Will the Minister of LABOUR be pleased to state:

(a) the steps taken by the Government in term. of 15-point programme for welfare of Minorities to secure registration of unemployed persons belonging to minority communities in empolymnt exchanges to help them to secure empolymnt;

(b) if so, the details thereof; and

(c) the position of empolymnt exchanges, in the implementation of these measures State-wise?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) Empolymnt Exchanges are under the administrative control of the State /UT Government. In pursuance of the Prime Minister's 15 point programme for welfare of minorities for fuller integration of minorities in all aspects of national life, instructions have been issued to the state Governments for ensuring that no discrimination is made against the minority communities in matters of registration and sponsoring of names at Empolymnt Exchanges. The State Governments have been advised to create monitoring cells to monitor the progress in the matter of their registrations and placements. They have also been advised too instruct Employment Exchanges under their control to organise mobile registration camps in minority concentration areas.

(c) Number of Job seekers, all of whom need not necessarily be unemployed, belonging to the minority communities, on the Live Register of the Employment Exchanges as on 31st December, 1994 was of the order of 50 lakh. About 3.07 lakh job seekers were sponsored during 1994 and about 18,300 placements made. State-wise details are given in the Statement enclosed.

#### Statement

Number of Registrations, Placements & Submissions made by the Employment Exchanges during 1994 in respect of Minority Job-seekers and their Number on Live Register at the end of 1994.

(In thousands)

State/Union Territories	Registration made during 1994	Placement effected during 1994	No. on LR at the end of Dec., 1994	Submission made during 1994
1	2	3	4	5
<b>States</b>				
1. Andhra Pradesh	31.4	0.5	250.1	47.3
2. Arunachal Pradesh	3.5	0	0.2	0.1